

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Notification

No: HCXXXVII-18/2022/362/R.Cell

Dated Guwahati 22nd August, 2022

In supersession to this Registry's earlier Notification No.HC.XXXVII-18/2022/331/R.Cell dated 06-08-2022 and Notification No. HC.XXXVII-18/2022/357/R.Cell dated 18-08-2022, the Gauhati High Court has been pleased to declare fresh dates for holding the interview/viva-voce in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service, 2022 as per schedule indicated below:

SCHEDULE OF INTERVIEW

Sl. No.	Name of the Officers	Date of interview
1.	Shri Dibya Jyoti Rajkhowa, Secretary-cum-Registrar, Office of the Lokayukta, Assam,Guwahati	31-08-2022 (Wednesday)
2.	Shri Shah Syed Ahadur Rahman, Civil Judge & Asstt. Sessions Judge, Udalguri	
3.	Shri Ranju Medhi, Counsellor, Family Court, Cachar, Silchar	
4.	Smti Manju Bordoloi, Counsellor, Family Court No. 1, Kamrup (M), Guwahati	
5.	Shri Mridul Kumar Saikia, Civil Judge & Asstt. Sessions Judge, Dima Hasao, Haflong	
6.	Shri Kumud Chandra Boro, Chief Judicial Magistrate, Goalpara	01-09-2022 (Thursday)
7.	Smti Sabeena Mazumdar, Civil Judge & Asstt. Sessions Judge, Morigaon	
8.	Shri Rajneesh Bora, Attached to the O/o D & SJ, Tinsukia	
9.	Shri Mukul Chetia, Chief Judicial Magistrate, Barpeta	
10.	Smti. Ranjita Agarwalla, Chief Judicial Magistrate, Udalguri	

11.	Shri Abhijeet Kumar Baruah, Chief Judicial Magistrate, Kamrup (M), Guwahati	02-09-2022 (Friday)
12.	Shri Abdul Mazid Md. Mahiuddin, Civil Judge & Asstt. Sessions Judge, Lakhimpur	
13.	Shri Rana Dutta, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi	
14.	Smti. Monmee Sarma, Chief Judicial Magistrate, Kamrup, Amingaon	
15.	Shri Rupak Rajak, Civil Judge & Asstt. Sessions Judge, Kokrajhar	
16.	Smti. Jyotshna Das, Civil Judge & Asstt. Sessions Judge, Kajalgaon	05-09-2022 (Monday)
17.	Smti Rani Boro, Civil Judge & Asstt. Sessions Judge, Barpeta	
18.	Smti Dimple Boro, Chief Judicial Magistrate, Baksa, Mushalpur	
19.	Shri Vijay Kumar Singh, Chief Judicial Magistrate, Jorhat	
20.	Shri Shakti Sharma, Civil Judge & Asstt. Sessions Judge, Dhubri	
21.	Smti Mili Hussain, Civil Judge & Asstt. Sessions Judge, Jorhat	06-09-2022 (Tuesday)
22.	Shri Nur Muhammad Abdullah Ahmed, Chief Judicial Magistrate, Karimganj	
23.	Shri Abdul Kader, Civil Judge & Asstt. Sessions Judge, Goalpara	
24.	Smti Mamta Bhadani, Chief Judicial Magistrate, Darrang, Mangaldoi	

Reporting Time: 03.30 PM on all interview dates.

Venue: 2nd Floor, Conference Hall, New Building, Gauhati High Court, Ghy-01

By order,


(R. Baruah)

**Registrar (Vigilance),
Gauhati High Court, Guwahati-01**

Copy to:-

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Vigilance/Judicial/Establishment), Gauhati High Court.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, for favour of information of his lordship.
4. Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. Administrative Officer (Judl), _____, Gauhati High Court, Guwahati.
8. Project Manager, Gauhati High Court, Guwahati. He is directed to upload the corrigendum immediately in the official website of the High Court under the caption **"Notification dated 22-08-2022 regarding declaration of fresh dates of interview in connection with regular promotion from grade-II to Grade-I of Assam Judicial Service, 2022"** with a scroll in Home Page.
9. PS to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati for favour of his lordship's kind information.
10. PS to Hon'ble Mrs. Justice _____ Gauhati High Court, Guwahati for favour of her ladyship's kind information.
11. CA to Registrar (Administration), Gauhati High Court, Guwahati.
12. The High Court Notice Board.
13. The Order File.


Registrar (Vigilance),
Gauhati High Court, Ghy-01